

ITEM NO.804

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No.166664/2018 in SLP (Civil) No.26197/2018 arising out of
Petition for Special Leave to Appeal (C) No(s).26185-26228/2018

(Arising out of impugned final judgment and order dated 04-08-2018
in WP(C) No. 8125/2016 04-08-2018 in WP(C) No. 12088/2016 04-08-
2018 in WP(C) No. 2658/2017 04-08-2018 in WP(C) No. 3360/2017 04-
08-2018 in WP(C) No. 3385/2017 04-08-2018 in WP(C) No. 3684/2017
04-08-2018 in WP(C) No. 3792/2017 04-08-2018 in WP(C) No. 3987/2017
04-08-2018 in WP(C) No. 4007/2017 04-08-2018 in WP(C) No. 4080/2017
04-08-2018 in WP(C) No. 4102/2017 04-08-2018 in WP(C) No. 4103/2017
04-08-2018 in WP(C) No. 4106/2017 04-08-2018 in WP(C) No. 4446/2017
04-08-2018 in WP(C) No. 4493/2017 04-08-2018 in WP(C) No. 4867/2017
04-08-2018 in WP(C) No. 4934/2017 04-08-2018 in WP(C) No. 4998/2017
04-08-2018 in WP(C) No. 5013/2017 04-08-2018 in WP(C) No. 5026/2017
04-08-2018 in WP(C) No. 5199/2017 04-08-2018 in WP(C) No. 5200/2017
04-08-2018 in WP(C) No. 5214/2017 04-08-2018 in WP(C) No. 5217/2017
04-08-2018 in WP(C) No. 5218/2017 04-08-2018 in WP(C) No. 5753/2017
04-08-2018 in WP(C) No. 5779/2017 04-08-2018 in WP(C) No. 5933/2017
04-08-2018 in WP(C) No. 6078/2017 04-08-2018 in WP(C) No. 6155/2017
04-08-2018 in WP(C) No. 6794/2017 04-08-2018 in WP(C) No. 6815/2017
04-08-2018 in WP(C) No. 6841/2017 04-08-2018 in WP(C) No. 6990/2017
04-08-2018 in WP(C) No. 7012/2017 04-08-2018 in WP(C) No. 7141/2017
04-08-2018 in WP(C) No. 7760/2017 04-08-2018 in WP(C) No. 8229/2017
04-08-2018 in WP(C) No. 8622/2017 04-08-2018 in WP(C) No. 9099/2017
04-08-2018 in WP(C) No. 9187/2017 04-08-2018 in WP(C) No. 9221/2017
04-08-2018 in WP(C) No. 9446/2017 04-08-2018 in WP(C) No. 7495/2017
passed by the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS. Respondent(s)

Date : 06-05-2019 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Chirag M. Shroff, AOR

For Respondent(s) Mr. K. V. Mohan, AOR

Ms. Manjula Gupta, AOR

Mr. Gagan Gupta, AOR

Mr. Sunil Fernandes, AOR

Mr. Kush Chaturvedi, AOR

M/s. Corporate Legal Partners, AOR

Mr. Anand Shankar Jha, AOR

Abhigya, AOR

Mr. Vivek Kishore, AOR

Mr. R. Chandrachud, AOR

Mr. M. R. Shamsad, AOR

M/s. Khaitan & Co., AOR

Mrs. V. D. Khanna, AOR

Mentioned By
Impleader

Mr. Saurabh Yadav, Adv.
Mr. Abhishek Yadav, AOR

UPON being mentioned the Court made the following
O R D E R

Learned counsel submits that this matter has been listed for
hearing on 02.07.2019.

If that be so, the matter not be deleted.

(MUKESH NASA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER